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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. NO.699/1997

HON'BLE SHRI R.K. AHOOJA, MEMBER (A)

NEW DELHI, THIS 5TH DAY OF AUGUST, 1997

B.N. TIWARI  
C/o Smt. Subhadra Chaturvedi  
D-II-6/1 Andrews Ganj  
NEW DELHI-49

...APPLICANT

(By Advocate - Smt. Subhadra Chaturvedi)

VERSUS

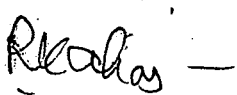
1. Union of India, through  
The Secretary  
Ministry of Surface Transport  
Parivahan Bhawan  
1 Sansad Marg, New Delhi
2. The Director General  
Border Roads  
(E-I-C) Kashmir House  
DHQPO, New Delhi
3. AEE (C), officer Commanding  
86, Road Construction Coy. (GREF)  
C/O 99, A.P.O.

...RESPONDENTS

(By Advocate - Shri R.V. Sinha)

ORDER (ORAL)

The ld. counsel for the applicant seeks permission to withdraw the O.A. since she proposes to approach the High Court for obtaining relief. Permission sought is granted. The O.A. is disposed of as withdrawn. No costs.

  
(R.K. AHOOJA)  
Member (A)

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